

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

35

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 9.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.12/71/HDB/2016
NAME OF THE COMPANY	Mack Soft Tech Private Limited
NAME OF THE PETITIONER(S)	Quinn Finance
NAME OF THE RESPONDENT(S)	Mack Soft Tech Private Limited
UNDER SECTION	71

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Jayant Mehta	Adv	9871988051 shirambika@capitalaw.in	Shirambika
Ms. Shirambika Sinha	Adv		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Amit Sibal	Sr. Adv	9811713724	Amit
Mr. Rohan Jaitley	Adv		
Ms. Ferida Chopra	"		
Mr. Pervinder	"		

Sl.No.35

CP No. 12/71/HDB/2016

Quinn Finance Vs. Mack Soft Tech Private Limited

Date of order : 09.10.2017

Heard Shri Jayant Mehta and Ms. Shivambika Sinha, Learned Counsels for the Petitioner and Mr Pervinder Learned Counsel for the Respondents.

Post the case on 10.11.2017.



Member (T)

Bm



Member (J)